

S.No.17

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP(IB) No.225/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

Sushmitha Enterprises

...Operational Creditor

Vs

M/s Kanakadurga Chit Funds Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

We have heard Ld. PCS K. Devangi for the OC in part. To hear CD and for reply if any of the OC, matter adjourned to 12.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)